

**GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1439
TO BE ANSWERED ON 08.12.2015**

Single Window System for Differently Abled

1439. SHRI BAIJAYANT JAY PANDA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware that persons with disabilities currently have to go to a number of offices for getting different passes and certificates meant for disabled people;
- (b) if so, the details thereof and the steps taken by the Government to reduce the difficulties faced by the differently abled;
- (c) whether the Government is contemplating to setting up a single window system where person disabilities can access the Government services and benefits they are entitled to; and
- (d) if so, the details thereof and the present status of implementation?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) & (b) As per the existing system, disability certificate is issued by the appropriate medical authorities notified by the State/Central Government. The persons with disabilities are required to apply separately before appropriate authorities of the State/Central Government to avail various benefits such as concessional travel in State Transport Undertaking buses, by train etc. With a view to provide a single platform for issuance of disability certificate, the Ministry has initiated necessary action for issuing Unique Disability Identity Card to persons with disabilities through a web-based programme.

(c) No, Sir.

(d) Does not arise in view of the (c) above.
